

MOST URGENT/OUT AT
ONCE THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis **till regular Oath Commissioners are appointed for Rouse Avenue Courts.** The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of **February, 2026** is as under:

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1	Mr. Satya Pal	S/o Mr. Naresh Kumar	R/o H.No 121, Poll No. MDKW-449A, Tikri Kalan, Delhi-110041	9971747618	02.02.2026
2	Mr. Manoj Kumar Mahaur	S/o Mr. Kali Charan Mahaur	R/o S-451, Gali No. 12, Prem Nagar-II, Kikari Suleman Nagar, Nangloi, Delhi-110086	9911443410	03.02.2026
3	Mr. Manjesh Kumar	S/o Mr. Hari Shankar Giri	R/o H.No. 37-B, Gali no. 5, Mangal Bazar Gali, Jagdamba Colony, Johripur, Delhi-110094	8920655907 8417702934	04.02.2026
4	Mrs. Geetanjali Sharma	W/o Mr. Sushil Kumar	R/o B-1802, Charms Castle, Raj Nagar Extension, Ghaziabad, UP-201017	8447833470 8588821631	05.02.2026
5	Mr. Anil	S/o Mr. Ramesh Chander	R/o 1630, UG Floor, Krishna Gali, Sohan Ganj, Delhi-110007	9555153594	06.02.2026
6	Mr. Amir Rabbani	S/o Mr. Aijaz Rabbani	R/o D-92/8, ST. No. 10, Mohanpuri, Maujpur, Delhi-110053	9289797760 9910694659	07.02.2026
7	Mohd. Tafseer Khan	S/o Late Mohd. Shahbudin Khan	R/o H.No. P-92, Upper Ground Gali No. 1, Nafees Road, Batla House Jamia Nagar, Okhla, New Delhi-	9818039113	09.02.2026

8	Ms. Renu Rani	D/o Mr. Sunil Kumar	110025 R/o D-2/2, Dayal Pur, Delhi-110094	8512037893	10.02.2026
9	Mr. Surinder Kumar Kaul	S/o PT. Shamlal Kaul	R/o Flat No. 304, Tower D-1, Summer Palms, Faridabad- 121002	9313622209	11.02.2026
10	Ms. Shama Rani	W/o Late Sh. Abhimanyu Saini	R/o N-47, Malka Ganj, Shastri Nagar, North Delhi-110007	9210001152	12.02.2026
11	Mr. Hari Shanker	S/o Sh. Bansh Raj Giri	R/o H.No. 609/9, Krishna Gali No.9, Adarsh Mohalla, Maujpur, Delhi-110053	8750360302	13.02.2026
12	Ms. Preeti Kumari	D/o Sh. Jagbir singh	P-11/3, Extn. Mohan Garden, Uttam Nagar, New Delhi-110054	9625457316	16.02.2026
13	Ms. Alisha	D/o Sh. Amar Das	H. No. 3, Priyadarshni Colony, Yamuna Bazar, Kashmere Gate, Delhi- 110006	9013333999	17.02.2026
14	Mr. Saurabh Minocha	S/o Mr. M.L. Manocha	R/o H.No. 53, Anand Nagar, Delhi-110035	9810229159	18.02.2026
15	Mr. Deepak kumar Shukla	S/o- Late Mr. Gauri Shankar Shukla	R/o 106A-107, T/F, F Side Jain colony Part- 3, Uttam Nagar, West, Delhi -110059	8376954139	19.02.2026
16	Mr. Amit Kumar	S/o- Late Mr. Chandra Bhan Singh	A-382, Block-A, Nehru Vihar, VTC-Timarpur, PO: Civil Lines, Sub District Delhi, Distt. North Delhi, Delhi- 110054	9911239643	20.02.2026
17	Mr. Karam Chand	S/o- Late Mr. Kashi Kant	F-3, Surbhi Home Plot No. 17, Shalimar Garden, Ext-I, Vikram Enclave 80ft Road, Ghaziabad, UP-201005	9718559342	21.02.2026
18	Mr. Sharad Amrohi	S/o- Mr. H.K. Amrohi	R/O 10A/86-10783, Street No. 07, Sat Nagar, Wea, Karol Bagh, New Delhi- 110005	8851762431	23.02.2026
19	Ms. Renu Singh	D/o Mr. Kali Charan Singh	R/o G-415, Nyaya Khand-IST, Indirapuram, Ghaziabad, UP- 201014	8810521609	24.02.2026
20	Mr. Jai Prakash	S/o Mr. Phool Kumar Sharma	R/o 137, Shiv Vihar, Gali No. 08 Near	9654221340	25.02.2026

	Sharma		Aganwadi Centre, Rishal Garden, Nangloi West, Delhi-110041		
21	Mr. Sanjeev Baghel	S/o Mr. Jai Singh Baghel	R/o H.No. 228, PT. Amar Singh Colony Rithani, Meerut, UP	8630244591	26.02.2026
22	Ms. Madhuri	W/o Mr. Chanderveer	R/o G-89/5, Ground Floor, Luxmi Park, Nangloi, West Delhi- 110041	8447188351	27.02.2026
23	Mr. Ankur Aggarwal	S/o Mr. S.S. Aggarwal	R/o 2105/1A/3, Road no. 22, Prem Nagar, Delhi-110008	9871699756	28.02.2026

(Dr. Saurabh Kulshreshtha)

Officer-in-Charge, Admn.I

O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

No. 5033-5063/OC/Admn.I/THC/2026

Dated, Delhi The 20 02 2026

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Officer-In-Charge, Admn.I

O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.